

being processed and is under interpretation to identify locations for drilling.

In the off-shore parts of Mahanadi Basin Oil India Limited had completed aeromagnetic and marine surveys in 1978. Four exploratory wells have so far been drilled and drilling of the fifth exploratory well is in progress. 4451 line kms of seismic survey has been completed. The data is being processed at present for interpretation and identification of more locations for drilling.

(c) So far there is no indication of commercially producible hydro-carbons.

#### **Recruitment of Employees in Ramagundam Project**

4979. SHRI G. BHOOPATHY : Will the Minister of ENERGY be pleased to state :

(a) the number of personnel working under different cadres in N.T.P.C. Ramagundam Project in Andhra Pradesh and the number of local persons employed as against total employees;

(b) the method and procedure adopted for recruitment of employees under different cadres in this unit; and

(c) whether enquiry was held into the allegations of organized racket of bogus persons getting jobs in the name of deceased candidates and other malpractices is securing employment and the findings thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) The number of local persons (belonging to Andhra Pradesh) employed in Ramagundam Super Thermal Power Project of National Thermal Power Corporation is 1175 as against the total employees strength of 1447. Their cadre-wise break-up is as given below :—

Cadre	Total No. of employees	No. of local employees
Works-men	840	821
Supervisors	246	217
Executives	361	137
<b>Total</b>	<b>1447</b>	<b>1175</b>

(b) As per Government of India instructions, appointments to posts the maximum of the scale of which does not exceed Rs. 1250/- are made from candidates sponsored by the local employment exchange, except when the employment exchange fails to sponsor any names to suitable candidates. As regards posts in categories other than executives, which do not fall within the purview of above procedure as also those for which suitable candidates are not available from the employment exchanges, such posts are notified in the State/Regional Press including Employment News published by Government of India and appointments made from amongst the candidates who respond to these advertisements. Appointments to posts in the executive category are made through an open All India Selection for which vacancies are notified in leading newspapers on an All India basis.

(c) Government/National Thermal Power Corporation has no knowledge of any organised racket of bogus persons getting jobs in the names of deceased candidates and other malpractices in employment.

#### **Employees under suspension in the Ministry of Labour and Rehabilitation**

4980. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 2772 on 9 August, 1983 regarding employees under suspension in the Ministry of Labour and Rehabilitation and state :

(a) whether the information has since been collected; and

(b) if so, when it will be laid on the Table of the House ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) and (b) The assurance in relation to question No. 2772 given on the 9th August, 1983 in respect of the Department of Labour was fulfilled on 19th January, 1984. The information pertaining to the Department of Rehabilitation is being collected and will be laid on the Table of the House.